

(a) whether the nationalised banks have been collecting bank charges on Government cheques;

(b) if so, whether Government propose to give exemption from the collection of bank charges on Government cheques since they are fully secured; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) Public Sector Banks do not levy charges for clearing of local cheques, including Government cheques, presented within the Clearing Zone of the Clearing House attached to a centre. Banks, however, recover collection charges, postal and other incidental expenses for collection of outstation cheques. Such charges are not recovered on cheques emanating as grants from Prime Minister's Relief Fund.

(b) and (c). There is no proposal to exempt Government's outstation cheques from the levy of banks' collection charges. The levy of bank charges is not linked in any way with the security of the instrument but generally to the costs incurred by the banks in rendering specific services.

Recommendations of Aid India Consortium

619. SHRI H.M. PATEL: Will the Minister of FINANCE be pleased to state:

(a) whether the Aid India Consortium at its meeting held in Paris recently recommended to the Indian Government for reforming the existing complex system of domestic regulatory controls;

(b) whether it has also recommended to have regulatory prices and modification of taxes and subsidies;

(c) if so, the details of the recommendations of Aid India Consortium; and

(d) whether Government have accepted these recommendations?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) to (d). No specific recommendation was made by the Aid India Consortium as such in its meeting held in Paris recently, regarding reforms in the domestic regulatory controls, regulatory prices and modification of taxes and subsidies.

Investment of IDBI and ICICI in Kerala

620. SHRI T. BASHEER: Will the Minister of FINANCE be pleased to state the investment of Industrial Development Bank of India and Industrial Credit and Investment Corporation of India in Kerala during 1983-84, 1984-85, 1985-86 and 1986-87?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): A statement showing the assistance disbursed by the Industrial Development Bank of India and Industrial Credit & Investment Corporation of India to projects in Kerala during the year 1983-84 to 1986-87 is given below:

STATEMENT

Assistance disbursed by the Industrial Development Bank of India (IDBI) and Industrial Credit & Investment Corporation of India (ICICI) to projects in Kerala

(Rs. in crores)

Year	Disbursements
1983-84	
IDBI	52.50
ICICI	4.38